

(c) whether any inquiry has been made in this regard and if so, findings thereof;

(d) action taken against the persons found guilty; and

(e) the total loss suffered due to this?

THE MINISTER FOR RAILWAYS (PROF. MADHU DANDAVATE): (a) and (b). When a section of mob started throwing stones on a group of persons who had taken shelter inside the Railway Station due to quarrel between the passengers and the Rikshaw Pullers over the fare some compartments of the Pandyan Express were also hit but there was no damage.

(c) and (d). A case has been registered by the G.R.P. in crime No. 750/77 u/s 129 Indian Railway Act and the same is under investigation. No arrest has been made.

(e) There was no loss.

कटीली हाल्ट स्टेशन का खोला जाना

4826. श्री राम लाल राही : क्या रेल मंत्री यह बताने की कृपा करेंगे कि उत्तर रेलवे ब्रांच लाइन पर शाहजहांपुर और सीतापुर के बीच कटीली हाल्ट स्टेशन खोलने के बारे में वर्तमान स्थिति क्या है ?

रेल मंत्री (प्रो० मधु दंडवते) : उत्तर रेलवे पर शाहजहांपुर और सीतापुर के बीच स्थित कटीली पर यात्री हाल्ट खोले जाने के लिये आवश्यक कार्यवाई का काम किया जा रहा है। इस स्टेशन के नाम के अनुमोदन और इसके हिन्दी एवं अंग्रेजी में हिज्जे के बारे में राज्य सरकार और भारत के महासर्वेक्षक को इस पत्र में भेजा गया है। इसे अंतिम रूप देने के बाद उपयुक्त ठेकेदार की नियुक्ति होते ही यातायात के लिए यह हाल्ट खोल दिया जायेगा।

Grant of Contracts to Snam Progetti of Italy

4827. SHRI KANWAR LAL GUPTA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to Unstarred question No. 1991 on 28th June, 1977 and state:

(a) the names of those two Ministers who had granted contracts to Snam Progetti against the wishes of the officers;

(b) the total value of the contracts granted to Snam Progetti during the last three years;

(c) the irregularities committed in granting these contracts and the action taken by Government thereon;

(d) the action proposed to be taken by Government against these two Ministers who have committed the irregularities; and

(e) the details of the complaints received by Government about these deals and the action taken thereon?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Contract for the Tumbav V Ammonia Plant was awarded under the directions of Shri P. C. Sethi, and the contract for the Urea plant under the directions of Shri K. D. Malaviya. The decision in both the cases were taken after consultation with Shri C. Subramaniam, who was then the Finance Minister.

(b) The value of the contracts awarded to Snam Progetti during the last three years is given below.

FERTILIZER CORPORATION OF INDIA LTD.

1. Contract for setting up of Urea plant of Tumbav V project including Process, design package, imported equipment etc. \$10,290,000
2. Contracts for setting up of Ammonia plant for Tumbav V project including supply of basic design, equipment, bulk material etc. \$20,649,315
3. For detailed engineering to be done by P & D Division of FCI, Snam is to be paid Rs. 14,665,000